

ITEM NO.1502
(For Judgment)

COURT NO.1

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.3947/2020

REJANISH K.V

Appellant(s)

VERSUS

K. DEEPA & ORS.

Respondent(s)

IA No. 94827/2021 - INTERVENTION APPLICATION
IA No. 82306/2024 - INTERVENTION APPLICATION
IA No. 154702/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 76147/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 126111/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 126110/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS
IA No. 101031/2021 - REJOINDER
IA No. 126108/2020 - STAY APPLICATION

WITH

W.P.(C) No. 759/2017 (X)
IA No. 55346/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 80893/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 96400/2020 - EARLY HEARING APPLICATION
IA No. 62897/2019 - INTERVENTION/IMPLEADMENT
IA No. 16575/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 46155/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 270468/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS

W.P.(C) No. 1278/2019 (X)
IA No. 133305/2021 - APPLICATION FOR PERMISSION
IA No. 159301/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 159302/2019 - EX-PARTE STAY
IA No. 17607/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 381/2021 in W.P.(C) No. 396/2018 (X)
IA No. 142106/2025 - INTERVENTION APPLICATION
IA No. 83516/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 385/2021 in C.A. No. 1700/2020 (III-A)

FOR impleading party ON IA 95281/2021 FOR INTERVENTION/IMPLEADMENT
ON IA 95281/2021 FOR APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT ON IA 131005/2024
IA No. 131005/2024 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT
IA No. 95281/2021 - INTERVENTION/IMPLEADMENT

R.P.(C) No. 1027/2021 in W.P.(C) No. 405/2016 (X)
IA No. 101702/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 101700/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 379/2021 in W.P.(C) No. 578/2018 (X)
FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
107067/2020 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
ON IA 107069/2020 FOR APPLICATION FOR PERMISSION ON IA 33107/2021
FOR INTERVENTION APPLICATION ON IA 140966/2021
IA No. 107067/2020 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT
IA No. 33107/2021 - APPLICATION FOR PERMISSION
IA No. 107069/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 140966/2021 - INTERVENTION APPLICATION

MA No.179/2021 in W.P.(C) No. 405/2016 (X)
FOR FOR CLARIFICATION/DIRECTION ON IA 126701/2020
IA No. 126701/2020 - CLARIFICATION/DIRECTION

R.P.(C) No. 669/2021 in W.P.(C) No. 999/2019 (X)

R.P.(C) No. 380/2021 in W.P.(C) No. 222/2017 (X)
IA No. 41296/2021 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT
IA No. 41297/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

MA No.1050/2021 in C.A. No. 1698/2020 (XIV-A)
FOR ADMISSION and IA No.60184/2021-EXEMPTION FROM FILING O.T. and
IA No.60182/2021-INTERVENTION/IMPLEADMENT and IA No.60185/2021-
MODIFICATION OF COURT ORDER and IA No.60181/2021-APPLICATION FOR
PERMISSION
IA No. 60181/2021 - APPLICATION FOR PERMISSION
IA No. 60184/2021 - EXEMPTION FROM FILING O.T.
IA No. 60182/2021 - INTERVENTION/IMPLEADMENT
IA No. 60185/2021 - MODIFICATION OF COURT ORDER

R.P.(C) No. 781/2021 in W.P.(C) No. 316/2017 (X)
FOR FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON
IA 70906/2021 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT ON IA 70908/2021 FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA 107880/2021 FOR

CLARIFICATION/DIRECTION ON IA 94142/2024

IA No. 70908/2021 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 94142/2024 - CLARIFICATION/DIRECTION

IA No. 107880/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 70906/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 774/2021 in W.P.(C) No. 744/2019 (X)

IA No. 72819/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 780/2021 in W.P.(C) No. 602/2016 (X)

IA No. 75168/2021 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

**R.P.(C) No. 853/2021 in W.P.(C) No. 1080/2019 (X)
FOR ADMISSION**

R.P.(C) No. 621/2021 in C.A. No. 1698/2020 (XIV-A)

IA FOR INTERVENTION APPLICATION ON IA 95875/2021 FOR INTERVENTION APPLICATION ON IA 34804/2022 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 34807/2022 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 227380/2024 FOR INTERVENTION APPLICATION ON IA 36260/2025

IA No. 227380/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 34807/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 36260/2025 - INTERVENTION APPLICATION

IA No. 34804/2022 - INTERVENTION APPLICATION

IA No. 95875/2021 - INTERVENTION APPLICATION

R.P.(C) No. 868/2021 in W.P.(C) No. 414/2016 (X)

IA No. 92054/2021 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

R.P.(C) No. 867/2021 in W.P.(C) No. 405/2016 (X)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 86075/2021 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 97477/2021 FOR EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT ON IA 97478/2021 FOR INTERVENTION APPLICATION ON IA 10317/2022

IA No. 97477/2021 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 97478/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 10317/2022 - INTERVENTION APPLICATION

IA No. 86075/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 782/2021 in W.P.(C) No. 639/2018 (X)

IA No. 85245/2021 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

W.P.(C) No. 857/2021 (X)
FOR FOR STAY APPLICATION ON IA 93212/2021 FOR EXEMPTION FROM
FILING O.T. ON IA 93213/2021
IA No. 93213/2021 - EXEMPTION FROM FILING O.T.
IA No. 93212/2021 - STAY APPLICATION

R.P.(C) No. 989/2021 in T.P.(C) No. 272/2018 (XI)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
106912/2021
IA No. 106912/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 996/2021 in C.A. No. 1703/2020 (III-A)
IA No. 106028/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

W.P.(C) No. 864/2021 (X)
FOR FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 93710/2021
IA No. 93710/2021 - APPROPRIATE ORDERS/DIRECTIONS

R.P.(C) No. 835/2021 in C.A. No. 1704/2020 (III-A)
IA No.94945/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 94945/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 836/2021 in C.A. No. 1706/2020 (III-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
95050/2021 FOR PERSONAL HEARING BEFORE THE COURT ON IA 95052/2021
IA No. 95050/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 18470/2021 (X)
IA No. 96352/2021 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT
IA No. 96355/2021 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 96350/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 1354/2021 in C.A. No. 1698/2020 (XIV-A)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
43878/2022
IA No. 43878/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 1042/2022 in W.P.(C) No. 999/2019 (X)
FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
74132/2022 FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA 74134/2022
IA No. 74132/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT
IA No. 74134/2022 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 3076/2023 (III)

FOR ADMISSION and I.R.

**IA No. 46607/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

**Date : 12-08-2025 These matters were called on for pronouncement of
judgment today.**

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Mr. Dharm Singh, Adv.**

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Mr. Suprabh Kumar Roshan, Adv.
Mr. Upendra Pratap Singh, Adv.**

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Mr. Santhosh K, Adv.

Mr. Rashid N. Azam , AOR

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Mr. M. K. Ghosh, Adv.
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Ms. Divya Nair, Adv.
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Mr. Triloki Nath Razdan, AOR
Mr. Y. Raja Gopala Rao, AOR
Mr. B. Mohan, Adv.
Mr. Akshay Singh, Adv.
Mr. Sanjana Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble The Chief Justice of India pronounced the judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice K. Vinod Chandran and Hon'ble Mr. Justice N. V. Anjaria.

Leave granted.

The operative part of the reportable judgment is reproduced as under:

- i. We refer the aforesaid issues for consideration of a Constitution Bench of five Judges of this Court;
- ii. The Registry is directed to place the matter before the Chief Justice of India on the administrative side for obtaining appropriate orders; and
- iii. This batch of petitions would be heard after the Reference is decided by the Constitution Bench.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(Signed Reportable Judgment is placed on the file)

(ANJU KAPOOR)
ASSISTANT REGISTRAR